

DELHI LEGISLATIVE ASSEMBLY

Bulletin Part-I

(Brief summary of proceedings)

Wednesday, 1st January 2014/Paush 08, 1935(Saka)

No. 01

2.04

PM

Ch. Mateen Ahmed, Hon'ble Speaker *Pro-tem* in-chair.

NATIONAL SONG (VANDE MATARAM)

1. 2.05 **OBSERVANCE OF SILENCE:**
PM Being the First sitting of the Fifth Assembly constituted after the General Election held in December, 2013; the Members observed two minutes silence to mark the solemnity of the occasion.
2. 2.08 **PAPERS LAID ON THE TABLE:**
PM Assembly Secretary laid a copy of the Notification No. 308/DL-LA/2013 dated 9th December, 2013 of the Election Commission of India issued under Section-73 of the 'Representation of People Act' regarding the results of General Elections to the Legislative Assembly of the National Capital Territory of Delhi held on the 04th December 2013.
3. 2.09 **OATH OR AFFIRMATION:**
PM Members made/subscribed Oath or Affirmation and signed the Roll of Members and assumed their seats in the House.

OATH	
Hindi	58
English	01
Urdu	04
Sanskrit	01
Punjabi	0-
Maithili	01

AFFIRMATION	
Sanskrit	01
4. 2.57 **The House adjourned till 2.00 PM on Thursday, the 2nd January, 2014.**
PM

Delhi
1st January 2014

P.N.Mishra
Secretary

